

ITEM NO.53

REGISTRAR COURT. 1

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 22295/2011

COMMISSIONER OF INCOME TAX-I, BOMBAY

Petitioner(s)

VERSUS

WARANA SAHAKARI DUDH UTPADAK P.SANGH LTD

Respondent(s)

(ONLY C.A. NO. 631/2013 IS TO BE LISTED BEFORE LD. REGISTRAR COURT.)

WITH

C.A. No. 631/2013 (III)

Date : 25-11-2022 This petition was called on for hearing today.

For Petitioner(s)

Mrs. Anil Katiyar, AOR

Mr. Sachin Sharma, Adv.
Mr. Raj Bahadur Yadav, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

C.A. NO. 631/2013

Learned counsel for the petitioner is granted two weeks' time as a last opportunity to take fresh steps and to file fresh particulars in respect of unserved sole respondent.

List on 13.01.2023.

ATUL M. KURHEKAR
Registrar